

Name of the Corporate Debtor: **Western India Metal Processors Limited - In Liquidation**

Date of commencement of liquidation: **October 22, 2019**

**Annexure - 1**

**List of Secured Financial Creditors**

(Amount in INR)

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted							Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim			Amount of any mutual dues, that may be set off	Amount of claim rejected
1	State Bank of India	FC - 1	04-Nov-19	775,346,103	773,703,752	Working Capital Loan	773,703,752	Yes	Refer Note 1	773,703,752	70.57%	0.00	0.00	1,642,351	0.00	The difference in claim amount and verified amount is on account of lack of supporting documents for legal and other charges claimed.
2	United Bank of India	FC - 2	05-Nov-19	322,719,964	322,719,964	Working Capital Loan	322,719,964	Yes		322,719,964	29.43%	0.00	0.00	0.00	0.00	
				<b>1,098,066,067</b>	<b>1,096,423,716</b>		<b>1,096,423,716</b>			<b>1,096,423,716</b>	<b>100.00%</b>	<b>0.00</b>	<b>0.00</b>	<b>1,642,351</b>	<b>0.00</b>	

**Note - 1: Details of Security Interest**

Sr. No.	Name of creditor	Details of Security Interest
1	State Bank of India	<p><u>Primary Security:</u> Stock of raw materials, stock in process, finished goods, book debts and all other current assets of the Corporate Debtor (on pari-passu basis with United Bank of India).</p> <p><u>Collateral Security:</u> Office Premises owned by Mohd Iqbal Rozan Ali Khan situated at 132-B, Mittal Towers, Nariman Point, Mumbai – 400021. Measuring 75.33 Sq. Mtrs. Office owned by Imran Mohd Iqbal Khan situated at 48 B, 4th floor at Mittal Towers, Nariman Point, Plot No. – 210, Backbay reclamation scheme, CS – 1957 Mumbai-400021, measuring 60.87 Sq. Mtrs. Piece or parcel of vacant land owned by Westcoast Realtors &amp; Developers Pvt Ltd admeasuring 768.8 Sq. Mtrs bearing city survey no. 250-A of Andheri, in the registration district and sub-district of Mumbai city &amp; Mumbai Sub-urban, situated at Gilbert Hill Road Andheri (West), Mumbai-400058. Residential Premises owned by Mrs. Aiyshabi Rozan Ali Khan &amp; Mrs. Rabia Mohammed Iqbal Khan saited at Flat No. 101 &amp; 102, Moru Sadan CHS Ltd. S. V. Road, Santacruz (W), Mumbai-400054. Pledge of Insurance Policies of Iqbal Khan &amp; Imran Khan</p> <p><u>Personal Guarantee:</u> Mr. Imran Khan Mr. Mohammed Iqbal Khan Mrs. Rabia Khan Mrs. Ayeshabi Rozan Ali Khan</p> <p><u>Corporate Guarantee:</u> Westcoast Realtors &amp; Developers Pvt Ltd.</p>
2	United Bank of India	<p><u>Primary Security:</u> First pari-passu charge with State Bank of India by way of hypothecation of stock and receivables (both present and future) and other current assets.</p> <p><u>Personal Guarantee:</u> Mr. Imran Khan Mr. Mohammed Iqbal Khan Mrs. Rabia Khan Mrs. Ayeshabi Rozan Ali Khan</p> <p><u>Corporate Guarantee:</u> Westcoast Realtors &amp; Developers Pvt Ltd.</p>